gram colliery area on the 18th April, 1982 as a result of roof collapse; and

(b) if so, what steps have been taken by Government to ensure that safety rules are properly observed and safety measures are provided to the workers?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI GARG1 SHANKAR MISHRA): (a) Yes, Sir. The accident occurred on 18-4-82 in Pure sear-sole colliery of Satgram Area of ECL due to roof fall as a result of which one general mazdoor succumbed to his injuries.

O) The rules and regulations relating to Safety are being enforced strictly to prevent accidents. The' recommendations of the Committee on Coal Mines Safety are also being implemented.

## Achievement and Target in Power Sector

1308. SHRI SYED SHAHABUDDIN: Will the Minister of ENERGY be pleased to stote:

(a) the likely achievement in the power sector by the end of the third year of the Sixth Five Year Plan;

(b) the target at the end of the third year on a pro-rata basis;

(c) the reasons for shortfall, if any;

(d) the likelihood of shortfall being met in the next five years; and

(e) the consequent cost escalation because of delay?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VTJC-RAM MAHAJAN): (a) and (b) Likely achievement of additional generating capacity during the first three years of the Sixth Five Year Plan would be about 7500 MW against the target of 11800 MW. But it is more than what was ever achieved earlier.

(c) The main reasons for delay in the commissioning of new power generation capacity are deficiencies in project management by State Electricity Boards (SEBs), delay in supply of equipment by manufacturers and inadequate availability of financial resources with the SEBs.

## to Questions

(d) All out efforts are being made to being the capacity envisaged on schedule.

(e) It is difficult to indicate precisely the exact escalation in cost due only to the delay in the commissioning schedule of the projects as the same depends upon a number of factors. The revised estimates processed by the Central Electricity Authority indicate an upward trend ranging between 8 per cent to 12 per cent per year in respect of rise in cost of material and labour.

## Assistance to States for Energy Generation

1309. SHRI B. C. PATTANAYAK: Will the Minister of ENERGY be pleased to refer to the answer to Unstarred Ques tion 555 given in the Rajya Sabha on the 3rd.May, 1982 and state the details of the central assistance being provided to vari ous State Governments or the State Elec tricity Boards for generating more power during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIK-RAM MAHAJAN): Central assistance is provided to the States for their Annual Plans in the form of block loans and block grants based on the formula approved by the National Development Council. This assistance is given to States for their Annual Plans as a whole. There is no separate allocation of Central assistance to the States for power generation. It is a part and parcel of the total central assistance given to the States for their Annual Plan for 1982-83.

## Harassment by DESU Employees

1310. SHRIMATI SAROJ KHAPAR-DE: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that DESU em ployees harassed the consumers in Vaishali and other colonies of Maurya Enclave, Delhi by asking money for attending to their enquiries; and

(b) if so, what remedial action is being taken by Government in the matter?

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